

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.1011/KB/2011

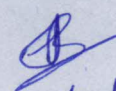
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M


Name of the Company		Ramesh Ch. Sabat & Ors. -Versus- Hotel Moti Pvt.Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

17 D.N. Sharma, Adv.
Anurag Baru, Adv.
Srinjoy Bhattacharya, Adv.

} FOR THE
PETITIONERS


17/10/17

1. PATITA PARAN BISHWAL, Adv Respondents


17/10/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the petitioner has filed the written submission along with list of dates, which may be taken on record.

Ld. Counsel for the respondents prayed that he may be given time for filing written submissions. Prayer is allowed. Written submissions may be submitted within 2 weeks with a copy in advance to the petitioner. Petitioner is directed to serve a copy of the written submissions to the respondents.

List on 17/11/2017.


Sd

(Jinan K.R.)
Member (J)


Sd

(Vijai Pratap Singh)
Member (J)